

will be continued so long as the negotiations with the good offices of the International Bank are in progress. A copy of the agreement of the 4th May, 1948, is laid on the Table of the House. [See Appendix II, annexure No. 28.]

NATIONAL BUILDING ORGANISATION

*229. **Shri K. C. Sodhia:** Will the Minister of Works, Housing and Supply be pleased to state whether Government have considered the recommendations of the Planning Commission regarding National Town and Country Planning Act and if so, has any action regarding the same been initiated in the direction of the setting up of a National Building Organisation?

The Minister of Works, Housing and Supply (Sardar (Swaran Singh): The recommendations are under detailed examination in the different Ministries concerned. In so far as the National Building Organisation is concerned the details of its constitution and function are being worked out by an inter departmental Committee in consultation with the Planning Commission and it is expected that it will come into being in the course of the next financial year.

FILM SONGS ON A.I.R.

*230. **Giani G. S. Musafir:** Will the Minister of Information and Broadcasting be pleased to state the reasons for banning the broadcasting of film songs over All India Radio, which have already been duly passed by the Film Censor Board?

The Minister of Information and Broadcasting (Dr. Keskar): There is no ban on the broadcast of film songs. The decision of the Government is to reduce the number of film songs in order to ensure that only sufficiently good quality film music is broadcast from All India Radio.

JOINT INDO-JAPANESE IRON PLANT

*231. **Shri S. A. Khan:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that the project for a joint Japanese and Indian iron plant near Calcutta has been dropped; and

(b) if so, what are the reasons for such action?

The Minister of Production (Shri K. C. Reddy): (a) There has been no proposal of such a project near Calcutta.

(b) Does not arise.

INDIAN DEVELOPMENT AND RESEARCH CENTRE

190. **Shri Karni Singhji:** (a) Will the Minister of Irrigation and Power be pleased to state whether the Indian Development and Research Centre has since been started at Jodhpur (Rajasthan)?

(b) If so, what steps have so far been taken—

(i) for the development of water resources of Rajasthan;

(ii) for reclamation of arid zones; and

(iii) for geological, geophysical and hydrological surveys of the State?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No Sir. The proposal is still under the consideration of the Government of India.

(b) Does not arise in view of the reply to part (a) above.

MINING COMPANIES

191. **Shri Eswara Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of mining companies incorporated in India, State by State; and

(b) the mineral each of them works?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). The information asked for is not available but will be collected and laid on the Table of the House in due course.

SEA-BORNE EXPORTS

192. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state the figures for the sea-borne exports of India on (i) private, as also (ii) on Government accounts for the latter half of the year 1952-53?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The figures of exports of India on private and Government accounts are not recorded separately in official statistics.

TEA ESTATES WHICH HAVE SUSPENDED WORK

193. **Shri Barman:** Will the Minister of Commerce and Industry be pleased to state: